

Minutes of Exim Facilitation Committee (EFC) Meeting under Indo-Sri Lanka Free Trade Agreement (FTA)(EFC-ISFTA No.3/08) held on 11.07.2007 for import of Hydrogenated Vegetable oils (Vanaspati), Bakery Shortening.Margarine for 2007-2008

- An EFC Meeting was held on 11. 7.2007 to consider applications of Indian importers for import of Vanaspati/Bakery Shortening /Margarine for second quarter of 2007-2008 under Indo-Sri Lanka FTA under Chairmanship of Dr. Shyam Agarwal, Additional DGFT.

- 2. Following officials attended the meeting.

- 1.Shri. Rajeev Kumar,Deputy Secretary,FT(SA), DoC
- 2.Shri.O.P. Hisaria, Joint DGFT
- 3.Shri.S.K. Wadhwa, Dy. Dir., DVVO&F
- 4.Shri.Sunil Kumar, SO, M/o Agriculture

3.1 .After discussion the committee decided to allocate Indian importers vanaspati as per details given below:-

Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Quarterly Quota (in MTs)		
	Name of Importers, File No. and Contact No.			Qty. appld. For (in MTs)	Qty. Allocated (in MTs)
Accor Industries (P) Ltd.,		19106	4776.5		
i	Devyani International Ltd., New Delhi. (Three Application each for 1592mt) 01/53/8/147/AM08/D-6 AIPL/03/2007 DATED 24/5/2007			4776	4776

	Adamjee Extractions Pvt. Ltd.,	20212	5053		
i	Jhunjhunwala Vanaspati Ltd., Varanasi, U.P. 01/53/8/774/AM07/J-31 AEPL/JHUN/001A/07-08 Dated 29/5/2007			6594	5053
	Bhaskar Global (P) Ltd.,	25646	6411.5		
i	Bhaskar Exim Ltd, Bhopal, 01/53/8/150/AM08/B-8 SL/VO4 DATE:04/06/2007			5411	5411
ii	Stitex Global Ltd., Bhopal, 01/53/8/151/AM08/S-41 SL/VO3 DATE:04/06/2007		Total	1000	1000
				6411	6411
	Continental Vanaspati P. Ltd.,	19522	4880.5		
i	Puneet & Company P. Ltd., Delhi. 01/53/8/171/AM08/P-19 CVPL/VG/PI/0050/2007 DATED 07/6/2007			1626	1626
ii	Shiva Fibres (P) Ltd., Ludhiana, 01/53/8/186/AM08/S-50 CVPL/VG/PI/0080/2007 DATED 14/6/2007		Total	340.2	340.2
				1966.2	1966.2
	Health Foods Products (P) Ltd.,	20233	5058.25		

i	Purohit & Company, Nagpur 01/53/162/414/AM08/P-18 HFP/PC/C/07-08/02 DATED 28/5/2007			633.80	605
ii	Siddhi Vinayak Industries (P) Ltd., Delhi. 01/53/8/154/AM08/S-43 HFP/SV/C/07-08/03 Dated 28/05/2007			816.48	779
iii	NCML Exim Private Ltd., Delhi. 01/53/8/164/AM08/N-9 HFP/NCM/C/07-08/03			1134	1079.25
iv	Om Kedia Overseas, Delhi. 01/53/8/166/AM08/O-18 HFP/OM/C/07-08/04			703.08	671
v	Om Kedia Overseas, Delhi. 01/53/8/167/AM08/O-17 HFP/OM/C/07-08/06			249.48	238
vi	Om Kedia Overseas, Delhi. 01/53/8/168/AM08/O-16 HFP/OM/C/07-08/06 Dated 28/5/2007			496.80	474

vii	Siddhi Vinayak Industries (P) Ltd., Delhi. 01/53/8/165/AM08/S-45 HFP/SV/C/07-08/04 Dated 29/05/2007			249.48	238
viii	Adarsh Traders, Delhi. 01/53/8/198/AM08/A-37 HFP/AT/C/07-08/01 DATED 28/5/2007			771.12	736
IX	KIRAN & COMPANY,CUTTACK 01/53/162/614/AM08/K- 11/ILS HFP/KC/C/07-08/02 28/5/2007			249.48	238
			Total	5302.92	5058.25
	Naratha Agro Industries (P) Ltd.,	26784	6696		
i	Vanick Oils & Fats Pvt. Ltd., Mumbai 01/53/8/132/AM08/V-11 NAIPL/VOF/HVO/003- 1/2007			2232	2232
	Paras Industries (P) Ltd.,	20702	5175.5		
i	Teej Impex P. Ltd., Mumbai. 01/53/8/163/AM08/T-12 TIPL/HVO/07-08/002 dated 05/6/2007 (for June to Sept. 2007)			5175.5	5175.5

ii	Teej Impex P. Ltd., Mumbai. 01/53/8/131/AM08/T-7 TIPL/HVO/07-08/002 dated 018/5/2007 (for July, 2007)		Total	1725.16	NIL
				6900.66	5175.5
	Pyramid /anka (P) Ltd.,	26784	6696		
i	Adani Wilmar Ltd., Ahmedabad, 01/53/8/177/AM08/A-31 Contract No.22/2007 Date:5/6/2007			1500	1500
ii	Agro Tech Foods Ltd., Secunderabad., 01/53/8/178/AM08/A-33 Contract No.20/2007 dated 01/6/2007			2700	2700
iii	Acalmar Oils & Fats Ltd., Hyderabad., 01/538/175/AM08/A-32 Contract No.24/2007 dated 8/6/2007		Total	996	996
				5196	5196
	Rare Industries (P) Ltd.,	25652	6413		
i	Radhey Shyam Agencies, Delhi. 01/53/8/129/AM08/R-18 RIPL/SC/00103 dated 24/5/2007			6413	6413
	Royale Exports Ltd.,	18185	4546.25		

i	Gujarat Amuja Exports Ltd., Ahmedabad. 01/53/8/98/AM08/G-10 gael/rel/001/2007-08 dated 2/4/2007 (for April to june,2007)			4600	NIL
ii	Gujarat Amuja Exports Ltd., Ahmedabad. 01/53/8/155/AM08/G-16 gael/rel/002/2007-08 dated 28/5/2007 (for June to Sept.,2007)		Total	7000	4546.25
				11600	4546.25
	M.J. FOODS (P) Ltd. (Sri Chirag Lanka P. Ltd.)	23174	5793.5		
i	Radhey Shyam Agencies, Delhi 01/53/8/179/AM08/R-20 MJV-003/07-08, DATED 19/6/2007			5783.4	5783.4
	Sena Mills Refineries (P) Ltd.,	4000	1000		
	No application received.				
	Total =	250000	62500	63175.18	52610.6

3.2 Committee decided for allocation of Bakery Shortening as under:-

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	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Quarterly Quota (in MTs)	
	Name of Importers, File No. and Contact No.			Qty. appld. For (in	Qty. Allocated

				MTs)	(in MTs)
	Ceylon Specialty (P) Ltd.,	14353	3588.25	Nil	Nil
	Cherubium (P) Ltd.,	12705	3176.25		
i	Vanick Oils & Fats P. Ltd., Mumbai 01/53/8/133/AM08/V-12 CPL/VOF/BS/003-1/2007 Dated 4/4/2007			1058.125	1058.125
	Data Foods (P) Ltd.,	13681	3420.25	Nil	Nil
	Health Foods Products (P) Ltd.,	5939	1484.75		
i	Om Kedia Overseas, New Delhi. 01/53/8/169/AM08/O-19 HFP/OM/C/07-08/07 DATED 31/5/2007			496.80	496.80
	Adarsh Traders, Delhi, 01/53/8/197/AM08/A-38 HFP/AT/C/07-08/02 Dated 28/5/2007		Total	232 ----- 728.80	232 ----- 728.80
	Palm Proteins (P) Ltd.,	14122	3530.5		
i	Puneet & Co. Pvt. Ltd., Delhi. 01/53/8/170/AM08/P-20 PPPL/BS/0170/2007 DATED 06/6/2007			1176	1176
	Total=	60800	15200	2962.925	2962.925

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3.3 Committee decided to allocate Margarine quota as under:-

Sl. No.	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Quarterly Quota (in MTs)		
		Name of Importers, File No. and Contact No.			Qty. appld. For (in MTs)	Qty. Allocated (in MTs)
1.		Ceylon Specialty (P) Ltd.,	750	187.5		
	i	Foods Fats & Fertilisers Ltd., Chennai 01/53/8/173/AM08/F-7 Contract dated 5/6/2007			550	187.5
2.		Naratha Agro Industries	750	187.5		
	i	Vanick Oils & Fats P. Ltd., Mumbai 01/53/8/134/AM08/V-10 NAIPL/VOF/MRG/002-1/2007 DATED 4/4/2007			62.50	62.5
3.		Unilever Sri Lanka Ltd.,	200	50		
	i	No application				
		Total=	1700	425	612.50	250

Meeting ended with thanks to all participants.